IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 37(ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

Vs

U. P. Hotels Ltd. & Ors.

... APPLICANT / PETITIONER

. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):

Mr. L.K. Bhushan, Mr. Anirudh Arunkumar, Advocates Mr. Arun Kathpalia, Senior Advocate with Ms. Sanjana

Sharma, Advocate

ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 16.03.2018.

(M. M. KUMAR)
PRESIDENT

(DEEPA KRISHAN)

HON'BLE MEMBER